

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Bank Ltd
Vs
S Sathyanarayanan

MAIN PETITION NUMBER : CP(IB)/175(CHE)2023
(IA/MA) APPLICATION NUMBERS

IA/58(CHE)/2024

ORDER

Present: Shri.Kasthuri Rangan, Ld. Counsel for the Petitioner.
Shri. Prashanth, Ld, Counsel for the IRP.
Ms. Jayanthi K Shah, Ld. Counsel for the Respondent.

Reply/counter already filed.

Copy be served.

List the petition for hearing on **01.07.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs